

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

03/58/2017

**PRESENT: SMT. INA MALHOTRA,
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.01.2018.**

**NAME OF THE COMPANY: Sh. Jagdish Krishnachandra Sant Vs. M/s
Bharat Nidhi Ltd. & Another.**

SECTION OF THE COMPANIES ACT: 58

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. K. Datta, and Mr. Shantanu Parashar, Advocates for R-1

ORDER

Affidavit of the newly impleaded Respondent, who is now Respondent No.3, has been filed. Copy of his affidavit has not been supplied to Respondent No.1. Let the same be supplied.

To come up for final arguments on 5th March, 2018.


**(Ina Malhotra)
Member (J)**